

यातायात की सम्भावनाओं के आधार पर नयी गाड़ियां चलाई जाती हैं और वर्तमान गाड़ियों की गमन दूरी बढ़ायी जाती है बसों की लाइन क्षमता, टर्मिनल सुविधाएं चल-स्टाक आदि के पर्याप्त संसाधन उपलब्ध हों।

तदनुसार, 1977-78 वर्ष के दौरान 108 नयी अनुपनगरीय गाड़ियां चलाई गयीं और 74 गाड़ियों का गमन-दूरी बढ़ायी गयी तथा 1978-79 में अभी तक 36 नयी गाड़ियां चलाई गयीं और विभिन्न खण्डों पर यातायात की आवश्यकताओं को पूरा करने के लिए 29 वर्तमान गाड़ियों की गमन-दूरी बढ़ायी गयी।

#### **Class III Officers Promoted to Class II in Central Railways**

1332. SHRI BHAUSAHEB THORAT: Will the Minister of RAILWAYS be pleased to state:

(a) what is the total number of officers promoted to Class II from Class III in the Central Railway from 1st April, 1977 onwards till date;

(b) what is the total number of officers promoted from Class II to Class I in Central Railway from 1st April, 1977 onwards till date;

(c) whether the quota of Scheduled Castes/Scheduled Tribes is observed;

(d) if not, what steps he proposes to take to observe the quota; and

(e) is it a fact that a number of Class III officers belonging to Scheduled Castes/Scheduled Tribes have not been promoted to Class II though their promotion is overdue?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) 50 including 6 Scheduled Caste and 4 Scheduled Tribe Officers.

(b) 12 including one Scheduled Caste and one Scheduled Tribe, and

this includes 5 Officers in whose case the Notification is yet to be issued.

(c) Yes.

(d) Does not arise.

(e) Scheduled Caste / Scheduled Tribe class III employees who are within the zone of consideration are considered for selection to Class II posts against reserved vacancies and are promoted as such, if selected, in accordance with extant orders.

#### **Release of Canalised Bulk Drugs to Non-Drug Units**

1333. SHRI MANOHAR LAL: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the basis for release of canalised bulk drugs to non-drug units;

(b) the quantities of canalised bulk drugs recommended for release to non-drug units during last three years; basis on which such releases were recommended and whether these units have mostly sold the bulk drug procured by them in the open market; and

(c) whether the recommendations of sponsoring authority/administrative Ministry were also considered while recommending releases of canalised bulk drugs to non-drug units and if so, under what authority these releases were recommended?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) to (c). Canalised drug items are distributed through Indian Drugs and Pharmaceuticals Limited (IDPL) and State Chemicals and Pharmaceuticals Corporation of India Limited (CPC).

In so far as IDPL is concerned, non-drug units have obtained releases of Vit. B-1, B-2 and Folic Acid to meet their requirements for fortification of processed foods, as per